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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 43/2019 & I.A. 1183/2019 M/S VAJIRAM & RAVI IAS STUDY CENTRE LLP

..... Plaintiff

Represented by: Mr. Sumit Rajput, Adv.

versus

M/S VAJIRAO & REDDY INSTITUTE PVT. LTD.

..... Defendant

Represented by: Mr. Yashraj Singh Deora, Ms.

Shivanji Sud, Advs.

CORAM:

HON'BLE MS. JUSTICE MUKTA GUPTA

ORDER 03.02.2020

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Hon'ble Judge is on leave today.

Renotify on 2nd March, 2020.

BY ORDER

(COURT MASTER)

FEBRUARY 03, 2020 'ga'